

Notes of the Registry

Orders of the Tribunal

services of the applicant, In Para-3 of the said office memorandum dtd. 20.11.03 it was regarded as under :

"DDK, Bhubaneswar vide their letter No. 14(5)/2003-A-1/10538, dtd. 29.8.2003 had furnished facts and figure stating that Sri. Subash Chandra Kantha is senior-most casual Makeup Assistant in General Category at DDK, Bhubaneswar and be regularised against the post of Makeup Assistant in General category at the Kendra."

In para-4 of the said office memorandum dtd. 20.11.03 it was communicated as under :

"It has been decided by the competent authority in public interest to regularise the services of senior-most casual Makeup Assistant, in General category in the Kendra against the vacant post. Accordingly, the undersigned is directed to convey the approval of competent authority for regularisation of senior most casual Makeup Assistant to the post of Makeup Assistant lying vacant at DDK, Bhubaneswar."

It appears from Annexure-A/7 dtd. 26.4.05 that a post of Makeup Assistant (being transferred from DDK, Chennai (UR)) is still vacant at DDK, Bhubaneswar and clearance has been sought for by the DDK Bhubaneswar from the DG, Doordarshan (Headquarters) to regularise the applicant against the vacant post of Makeup Assistant at DDK, Bhubaneswar.

In the aforesaid premises, having heard the Ld. Counsel for both the parties, this O.A. is disposed of with a direction to the Respondents to immediately regularise the services of the applicant against the vacant Make-up Assistant post at DDK, Bhubaneswar, as he has got requisite qualifications and experiences; after following all formalities.

With the aforesaid observation and direction, this O.A. is disposed of.

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of order
O.A. 3.6/05 issued to
counsel for both sides.

RAB

SACJ

25/6/05

Copies of order
alongwith copies of
order sent to all
respects.

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20/6/05L
20/6/05

Send copies of this order to the Respondents and free copies of this order be handed over to the Ld.Counsel appearing for both the parties.

Member (J)

J
20/6/05